

C. A. T. Bench, JODHPUR

Date of Order	Orders
26/3/93	D.B. not formed, put up for hearing on 6/4/93. COURT MASTER
6/4/93	Applicant present in person. D.B. not formed, put up for hearing on 29/4/93. COURT MASTER
29/4/93 J (N) D. L. / 7/5/93	Mr. M. N. Mathur, present in person. No one is present on behalf of the respondents. The T.A. has been dismissed as withdrawn on the request of Mr. Mathur. The T.A. stands disposed of as dismissed with reasons. (O.P. Sharma) MEMBER (A) <i>(Signature)</i> (D. L. Mehta) Vice-Chairman Certified true to the original can vide 3/5/93 Date 11/5/93